Minutes of Exim Facilitation Committee (EFC) meeting No. 12/AM-18 dated 22.03.2018 for import of restricted items

Meeting No. 12 of AM-18 of EXIM Facilitation Committee (EFC) was held on 22.03.2018 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

(i) Shri Sundeep Chauhan, Development Officer, DIPP
(ii) Shri Nand Lal, Consultant, DIPP
(iii) Shri Anup Kainthola, QI (Trade), D/o AHD&F
(iv) Shri A.K. Mishra, A.I.A, M/o Steel
(v) Shri P. Soma Kumar, Section Officer, M/o P&NG
(vi) Shri Bhagirath, Sr. DWA, D/o Telecommunication
(vii) Shri Yogesh Kumar Sharma, Engineer (Reg.), DoT
(viii) Shri S.P. Roy, Jt.DGFT, DGFT
(ix) Shri Debasish Bhardwaj, Dy.DG, DGFT
(x) Shri Abdul Saidiq Khan, FTDO, DGFT

3. The total number of cases considered in the meeting was 251. The Committee approved 25 cases, , closed 02 cases & deferred 224 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case recommended for approval in Parts 12 & 17 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated..

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT(Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT(Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-1 Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from DAHD&F & MOEFCC (WL) on 18.03.2016 and 11.11.2016.
2.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from DAHD&F on 18.03.2016 and 11.11.2016.
3.	M/s. Sagawadi Education & Gaushala Public Charitable Rust, Bhavnagar 01/53/8/460/AM17/S-43/IC	22.08.16	3770 nos of Breed Bovine Embryos	251.08	Comments sought from DAHD&F on 17.08.16
4.	M/s. Delta Exim Services , Mumbai 01/53/8/952/AM17/D-15/IC	06.12.16	866 Pairs of Exotic Macaw Parakeet Birds	15	Recommended by DAHD&F vide OM No. 110-106/2016 (NF-T) dated 09.02.17 Comments sought from MOEF&CC(WL) on 07.12.16
5.	M/s. Aquatron, Goa 01/53/8/982/AM17/A-49/IC	13.12.16	Corals	19.35	Comments sought from DAHD&F & MOEF&CC (WL) on 15.12.2016

6.	M/s. Fortune Associates, Hyderabad 01/53/8/991/AM17/F-10/IC	14.12.16	1nos of Alpaca(Vicugana Pacos), 1nos of Llama(llama glama), 1nos of Mandrill Monkey(Mandrillus Sphnix), 5 nos of Lemur(Lemur catta) and 1nos of Cassowary (casuarius bennetti)	8,777	Comments sought from DAHD&F & MOEF&CC (WL) on 16.12.2016
7.	M/s Sunrise Agro & Seeds, New Delhi 01/53/8/1056/AM17/S-80/IC	28.12.16	Import of Labeo Bata(Bengali-Bata Maach)	--	Comments sought from DAHD&F on 17.2.2017
8.	M/s. A.S. Agro, Mumbai 01/53/8/1084/AM17/A-57/IC	05.01.17	12 Pairs of Goats	2.10	DAHD&F vide OM dated 01.03.17 and 03.04.17 has sought information from the firm.
9.	M/s. Delta Exim Services, Mumbai 01/53/8/1120/AM17/D-16/IC	05.01.17	10,000 Dzn of Live Corals (Mariculture & Aquaculture all varieties)	5	Comments sought from DAHD&F on 13.01.2017. MoEF&CC vide OM No. 3-14/2017/WL dated 17.03.2017 has sought information from the firm.
10.	M/s. Hidden Streams, Kottakuppam , T.N. 01/53/8/0004/AM18/H-2 /IC	05.04.17	4 nos of Kangal Puppies	1.12	Comments sought from DAHD&F on 26.04.17
11.	M/s. Umino Aquarium & pet Shop, Chennai 01/53/162/Misc/AM18/U-1/IC	19.04.17	Live Ornamental Fishes	145.49	Clarification sought from the firm on 13.07.2017. Again sent for comments on 27.10.2017
12.	M/s. Libra Aquarium, Chennai 01/53/8/121/AM18/L-1/IC	27.04.17	15 MTs of Aquatic Fish feed	0.0001	Comments sought from DAHD&F dated 15.05.2017
13.	M/s. Jose Maria Telleria, Manali , H.P. 01/53/8/0135/AM18/J-4/IC	28.04.17	1 Pet Dog	Nil	Comments sought from DAHD&F on 09.05.17
14.	M/s. Shabdi International, Mumbai 01/53/162/MISC/AM18/S-8/IC	02.05.17	2 Pairs Goats	.50	**Approved as recommended by DAHD&F vide OM No. 110-108/2016 (NF-T) dated 28.03.2018**
RA Mumbai may issue the import authorization to the applicant for import of 02 Pairs of Santa INES (Ovis aries) (Male & Female) from UAE for a CIF value of Rs 50,000 /- (USD 736.00) subject to the conditions mentioned in the DAHD&F OM No. 110-108/2016 (NF-T) dated 28.03.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
15.	M/s. Shabdi International, Mumbai 01/53/8/151/AM18/S-7/IC	02.05.17	10 Pairs Goats	2.0	**Approved as recommended by DAHD&F vide OM No. 110-108/2016 (NF-T) dated 28.03.2018**
RA Mumbai may issue the import authorization to the applicant for import of 10 Pairs of Goats (as per quantity & description mentioned in Annexure to DAHD&F OM No. 110-108/2016 (NF-T) dated 28.03.2018) from UAE , Afhganitan , Uzbekistan , Turkeministan, Iran, Australia, New Zealand for a CIF value of Rs 2,00,000 /- (USD 2,945) subject to the conditions mentioned in the DAHD&F OM No. 110-108/2016 (NF-T) dated					

28.03.2018 as well as with actual user besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
16.	M/s. J.K. Trust, Bombay 01/53/8/156/AM18/J-5/IC	02.05.17	1000 Nos. of Bovines Sexed Semen-HF	15.29	Comments sought from DAHD&F on 01.06.2017
17.	M/s. Indira Gandhi Zoological Park, Vishkhapatnam 01/53/8/185/AM18/I-3/IC	04.05.17	4 nos of Grant Zebras	--	Comments sought from DAHD&F on 12.05.17 Recommended by MoEF&CC vide OM No. 3-44/2017/WL dated 01.08.2017
18.	M/s. Sahara Pure Eatable Corporation Ltd., Mumbai 01/53/8/275/AM18/S-15/IC	22.05.17	1000 Nos. of Frozen Bovine Gir Embryos, Milking Gir 100%	257.00	DAHD&F vide OM dated 19.07.2017 has sought information from the firm.
19.	M/s. Heritage Equestrian Sports Academy, Mohali (PB) 01/53/8/300/AM18/H-11/IC	24.05.17	3 Sport Horses	21.55	DAHD&F vide letter dated 27.06.17 has sought information from the firm.
20.	M/s. Shefali Sharma 01/53/8/162/AM-18/S-31/IC	06.06.17	Pet Dog	NA	Comments sought from DAHD&F 06.07.2017
21.	M/s. Marine Reef Paradise, Mumbai 01/53/8/358/AM18/M-6/IC	09.06.17	2,32,000 Nos. of Ornamental fishes	12.64	**Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 09.02.2018**
RA Mumbai may issue the import authorization to the applicant for import of 2,32,000 Nos. of Ornamental fishes (as per ANF-2M) from Argentina, Australia, Bangladesh, Bollivia, Brazil, Burundi, Combodia, Congo, Germany, Honk Kong, Indonesia, Japan, Madagascar, Malaysia, Maldives, Mauritius, Netherlands, Papua New Guinea, Peru, Philipins Singapore, South Africa, Sri Lanka, Suriname, Taiwan, Thailand, UK, USA, Vietnam, Zambic, Venenzuela, Malavi for a CIF value of Rs 12,64,460 /- (USD 18,872) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 09.02.2018 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
22.	M/s. Vimkuda Enterprise, New Delhi 01/53/8/369/AM18/V-4/IC	12.06.17	25000 Doses of HF Conventional Semen of the Bulls	68.05	DAHD&F vide letter dated 06.07.2017 has sought information from the firm.
23.	M/s. Nikhil Mohan , Gurgaon 01/53/162/Misc/AM-18/N-15/IC	15.06.17	1 Pet Dog	.075	Comments sought from DAHD&F 20.06.2017
24.	M/s. Water World. Howrah 01/53/8/404/AM18/W-3/IC	21.06.17	2,35,000 Nos. of Ornamental fishes	54.05	**Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 09.02.2018**
RA Kolkata may issue the import authorization to the applicant for import of 2,35,000 Nos. of Ornamental fishes (as per ANF-2M) from China, Hong Kong, Malaysia, Indonesia, Singapore, Brazil, Peru, Philippines, Hawai, Sri Lanka, Thailand, Vietnam, Hong Kong for a CIF value of Rs 54,05,000/- (USD 79,405) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 9.02.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
25.	M/s. Santosh Kumar IFS, Chief Conservator of Forest & Executive Director, Bannerghatta, Bangalore 01/53/8/410/AM18/S-27/IC	23.06.17	2 Male & 2 Female Giraffe	.60	DAHD&F vide OM dated 19.07.2017 has sought information from the applicant Recommended by MOEF&CC vide OM No. 3-46/2017/WL dated 01.09.2017
26.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN 01/53/8/462/AM18/M-8/IC	06.07.17	2 Orinoco Crocodiles	NA	Comments sought from DAHD&F & MOEF&CC on 14.07.17

27.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN 01/53/8/469/AM18/M-9/IC	07.07.17	40 Nos. of Spotted Pond Turtles	NA	Comments sought from DAHD&F & MOEF&CC on 14.07.17
28.	M/s. Your Friends Aquarium, Chennai 01/53/8/524/AM18/Y-2/IC	20.07.17	Ornamental Fish	119.83	Comments sought from DAHD&F on 28.07.17
29.	M/s. Archana Kaliappan 01/53/8/Misc/AM18/A-29/IC	21.07.17	PET	.59	Comments sought from DAHD&F F on 21.07.2017
30.	M/s. Curator Indira Gandhi Zoological Park, Visakhapatnam 01/53/8/595/AM18/C-13/IC	09.08.17	10:10 NOS. of Greater Flamingos (Phoenicopterus Roseus)	As a Gift	Recommended by DAHD&F vide OM No. 110-106/2017 (NF-T) dated 14.09.2017 Comments sought from MoEF&CC(WL)
31.	M/s. Plutus International Exports, Chennai 01/53/8/644/AM18/P-14/IC	21.08.17	1500 Qty Cartons of birds Eggs in Shell, Fresh, Preserved of Cooked for Hatching	15.00	DAHD&F vide OM No. 110-122/2017 (NF-T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent after receiving satisfactory inspection report.
32.	M/s. Sdak Exim Solutions Pvt Ltd, Pune 01/53/8/664/AM18/S-49/IC	23.08.17	500 Nos. of Saanen Goats	37.49	DAHD&F vide OM No. 110-108/2017 (NF-T) dated 26.10.2017 has sought certain information from the firm.
33.	M/s. Govind Milk & Products P. Ltd, Satara, Maharashtra 01/53/162/Misc/AM18/G-25/IC	01.09.17	3500 Nos. of Bovine Semen	24.05	Comments sought from DAHD&F on 04.09.2017
34.	M/s. Aravind Viswambharan, Kollam 01/53/162/Misc/AM18/D-18/IC	04.09.17	2 Nos. of Parrots (macaw)	.10	Comments sought from DAHD&F on 04.09.2017 MoEF&CC(WL) vide OM No. 3-74/2017/WL dated 05.01.2018 has sought information from the firm. The same has been communicated to the firm on 15.02.2018
35.	M/s. The Other Aquarist, Villupuram, Tamil Nadu 01/53/162/Misc/AM18/T-18/IC	14.09.17	1900 Nos. of Ornamental Live Frogs	23.94	Comments sought from DAHD&F on 14.09.2017
36.	M/s Plutus International Exports, Chennai 01/53/162/Misc/AM15/P-15/IC	29.09.17	1500Qty Cartons of Birds Eggs in shell , Fresh, Preserved of Cooked for Hatching	29.50	DAHD&F Vide OM No. 110-122/2017(NF-T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent

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					after receiving satisfactory inspection report.
37.	M/s. Aqua Galaxy, Mumbai 01/53/8/7422/AM18/A-42/IC	25.10.17	Ornamental Fishes	31.45	Comments sought from DAHD&F on 31.10.2017
38.	Mr. Sukhjit Singh, Westland, USA 01/53/162/Misc/AM18/S-66/IC	30.10.17	2 Nos. of Grey Hound Dogs	.20	**Comments received from DAHD&F vide OM No. 110-116/2017 (NF-T) dated 08.03.2018. The committee decided to examine the documents on file.**
39.	M/s. Aviagen India Poultry Breeding Company P. Ltd, Tirupur 01/53/8/8010/AM18/A-44/IC	31.10.17	30000 Nos. of Aviagen Broiler great Grand Parent Stock Day Old Chicks	1540.1	**Approved as recommended by DAHD&F vide OM No. 110-117/2017 (NF-T) dated 13.03.2018**
RA Coimbatore may issue the import authorization to the applicant for import of 30,000 Nos. of Broiler Grand Parent Poultry Stock Day Old Chicks (quantity and description as per DAHD&F OM No. 110-117/2017 (NF-T) dated 13.03.2018) from, UK for a CIF value of Rs 15,40,14,512/- (USD 24,17,400) subject to the conditions mentioned in the DAHD&F OM No. 110-117/2017 (NF-T) dated 13.03.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Coimbatore.					
40.	M/s. GVK, Bioscience P. Ltd, Hyderabad 01/53/162/Misc/G-27/IC	01.11.17	70 Nos. of Dog , 30 Nos. of Monkey an 60 nos. of Pig	33.59	Comments sought from DAHD&F on 01.11.2017
41.	M/s. Highgrove Stud and Agricultural Farms, Mumbai 01/53/8/6271/AM18/H-19/IC	13.11.17	15 Nos. of Broodmares	360.00	**Approved as recommended by DAHD&F vide OM No. 110-102/2016 (NF-T) dated 13.03.2018**
RA Mumbai may issue the import authorization to the applicant for import of 15 Nos. of Thoroughbred Broodmares from Australia/Canada/France/Ireland/UK/USA/Japan/New Zealand and UAE for a CIF value of Rs 36,00,000/- (EURO 4,50,000) subject to the conditions mentioned in the DAHD&F OM No. 110-102/2016 (NF-T) dated 13.03.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
42.	M/s. Rattandeep Kaur, London 01/53/162/Misc/AM18/R-29/IC	23.11.17	1 Pet Dog	NA	DAHD&F vide OM No. 110-116/2017(NF-T) dated 14.12.2017 has asked the owner to submitted the petbook. The documents received from the applicant on 17.01.2018
43.	M/s. Shree Yashas Aquariums, Bangalore 01/53/8/11322/AM18/S-71/IC	28.11.17	71200 nos of. Ornamental Fish	19.95	Comments sought from DAHD&F on 30.11.2017. DAHD&F vide OM No. 110-103/2016 (NF-T) dated 09.02.2018 has pointed out that application is not in the prescribed format as per the revised sanitary protocol for import of ornamental fishes in to india. The firm has been intimated.

44.	M/s. R.K Aquarium World Howrah, West Bengal 01/53/8/8614/AM18/R-28/IC	30.11.17	Ornamental Fish & Psittaciforms Including Parrots Parakeets Macaws and Cockatoos	134.64	Comments sought from DAHD&F and MOEF&CC (WL) on 30.11.2017 MOEF&CC (WL). DAHD&F vide OM No. 110-103/2016 (NF-T) dated 09.02.2018 has informed that application is not in the prescribed format as per the revised sanitary protocol for import of ornamental fishes in to India. The same has been conveyed to the firm .
45.	M/s. Padmaja Naidu Himalayan Zoological Park, Darjeeling, (WB) 01/53/8/12396/AM18/P-26/IC	01.12.17	05 Nos. of Takin (3 male and 2 female)	0.00	Recommended by DAHD&F vide OM No. 110-118/2017(NF-T) dated 08.02.2018 Comments sought from MoEF&CC (WL)14.03.2018
46.	M/s. Sheetal Negi USA 01/53/162/Misc/AM18/S-72/IC	04.12.17	01 Nos. of Pet Dog (Female)	NA	Comments sought from DAHD&F on 04.12.2017
47.	M/s. Manjari Horse Breeders'Farm P.Ltd, Mumbai 01/53/8/12636/AM18/M-31/IC	05.12.17	01 no.of Stallion/Colt and 20 nos. of Broodmares /Fillies (Live Horses)	2000.00	**Approved as recommended by DAHD&F vide OM No. 110-102/2016 (NF-T) dated 13.03.2018**
RA Mumbai may issue the import authorization to the applicant for import of 21 Nos. of Thoroughbred horses (Stallion/Colt-01; Broodmares /Fillies-20) from Australia/ Canada/ France/ Ireland/UK/USA and UAE for a CIF value of Rs 20,00,00,000/- (USD 30,00,000) subject to the conditions mentioned in the DAHD&F OM No. 110-102/2016 (NF-T) dated 13.03.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
48.	M/s. Vishal Enterprises, Surat 01/53/8/12734/AM18/V-19/IC	07.12.17	Ornamental Fish	27.76	Comments sought from DAHD&F on 12.12.2017
49.	DR. Rajendra Manohar Deshmukh, Mumbai 01/53/8/12985/AM18/D-25/IC	07.12.17	01 no. of pet Red Eared Slider (Trachemys Scripta Elegans)	.0085	Recommended by DAHD&F vide OM No.110-104/2016(NF-T) dated 5.2.2018 subject to NoC frmn MOEF & CC Comments sought from MoEF & CC on 21.2.2018 AND 14.03.2018
50.	M/s. National Centre for Biological Science, (NCBS), Bangalore 01/53/8/12731/AM18/N-33/IC	07.12.17	Hover Fly and Eristalis Tenax Eggs/ Pupae	.40	DAHD&F vide OM No. 110-105/2016(NF-T) dated 05.02.2018 has informed that the subject item comes under D/o Entomology.
51.	M/s. GPM Aquarium, Chennai 01/53/162/Misc/AM18/G-36/IC	26.12.17	Ornamental Fish	30.76	Comments sought from DAHD&F on 23.01.2018
52.	M/s. Madras Aquatics P. Ltd, Chennai 01/53/8/16573/AM18/M-35/IC	08.01.18	5000 Qty. of Ornamental fishes	10.00	Comments sought from DAHD&F on 23.01.18
53.	M/s. Nitta Gelatin India Ltd, Kerala 01/53/8/16649/AM18/N-42/IC	09.01.18	50000 kgs. of Dried Fish Scale	42.52	Comments sought from DAHD&F on 01.02.18

54.	M/s. Vanta Bioscience Ltd, Secunderabad 01/53/8/16860/AM18/V-24/IC	15.01.18	6804 Nos. of Mice and 600 Nos. of Rat	796.42	Comments sought from DAHD&F on 23.01.18
55.	M/s. Cadila Pharmaceuticals Ltd, Ahmedabad 01/53/8/17772/AM18/C-27/IC	16.01.18	Mice (5male & 5 female)	2.22	Comments sought from DAHD&F on 25.01.18
56.	M/s. Wmmc India, New Delhi 01/53/8/17548/AM18/W-7/IC	19.01.18	1500 nos. of Purebred Boar Semen	42.75	Comments sought from DADH&F on 13.02.2018
57.	M/s. Auto Gas Energy India Ltd, Kerala 01/53/8/16872/AM18/A-69/IC	09.02.18	500000 nos. of Nile Tilapia Fish	10.00	Comments sought from DADH&F on 13.02.2018
58.	Mrs. Veena Suresh Shetkar, Mumbai 01/53/8/19472/AM18/V-27/IC	06.02.18	01 no. of Indian Green	NA	Comments sought from DAHD&F & MoEF(WL) on 16.02.18
59.	M/s. Ashraf Hassan N.K. Ernakulam 01/53/8/1943/AM18/A-68/IC	06.02.18	12 Live birds (6 nos. Ara Macau 06 nos. Ara Clhororptera)	9.48	Comments sought from DAHD&F and MoEF(WL) on 16.02.2018
60.	M/s. Lupin Ltd, Mumbai 01/53/8/19560/AM18/L-12/IC	08.02.18	46 Nos. of Rabit	52.97	Comments sought from DAHD&F on 21.02.2018
61.	M/s. Jai Research Foundation, Gujarat 01/53/8/20028/AM18/J-23/IC	09.02.18	600 Nos. of fish embryo	.36	Comments sought from DAHD&F on 14.03.2018
62.	M/s. Lupin Ltd, Mumbai 01/53/8/19883/AM18/L-13/IC	12.02.18	6,230 Nos. of Mice	1047.85	Comments sought from DAHD&F on 21.02.2018
63.	M/s. Puja Mukherjee, West Bengal 01/53/8/20528/AM18/P-34/IC	13.02.18	2 Nos. of Pet Dogs	2.48	Comments sought from DAHD&F on 16.02.2018
64.	M/s. Varun Kuttaritunary, Kerala 01/53/8/20524/AM18/V-30/IC	13.02.18	543000 Nos. of Ornamental Fishes	60.00	Comments sought from DAHD&F on 20.02.2018
65.	M/s. ICTHUS, Kolkata 01/53/8/20538/AM18/I-29/IC	13.02.18	257000 Nos. of Ornamental Fishes	30.84	Comments sought from DAHD&F on 20.02.2018
66.	M/s. Ian Thomas Johnstone, Jaipur 01/53/8/24240/AM18/I-33/IC	14.03.18	01 no. of Pet Dog	NA	Comments sought from DAHD&F on 15.03.2018
67.	M/s. Puja Bhattacharya, Canada 01/53/162/Misc/AM18/P-33/IC	17.02.18	01 no. of Pet Dog	NA	Comments sought from DAHD&F on 20.02.2018
68.	M/s. Modern Pet Centre, Kolkata 01/53/8/22705/AM18/M-42/IC	20.02.18	2000 Cartons of Birds Eggs in Shell Fresh	1.28	Comments sought from DAHD&F on 09.03.18
69.	M/s. Jaipur Riding and Polo Club, Jaipur 01/53/8/22137/AM18/J-24/IC	21.02.18	3 Nos. of polo ponies	27.20	**Approved as recommended by DAHD&F vide OM No. 110-102/2016 (NF-T) dated 27.03.2018**
RA Jaipur may issue the import authorization to the applicant for import of 03 Nos. of Polo Ponies of 03-16 years from Australia for a CIF value of Rs 27,20,000/- (USD 40,000) subject to the conditions mentioned in the DAHD&F OM No. 110-102/2016 (NF-T) dated 27.03.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Jaipur.					
70.	M/s. Huzefa International, Panvel 01/53/8/21334/AM18/H-27//IC	21.02.18	02 Nos. of pet Rabbits	NA	Comments sought from DAHD&F on 14.03.2018

71.	M/s. Rajiv Gandhi Centre for Biotechnology, Kerala 01/53/8/18204/AM18/R-38/IC	22.02.18	26 Nos. of Mice	15.64	Comments sought from DAHD&F on 16.02.2018
72.	M/s. Punjab Home Guards Canine Training & Breeding Institute, Mohali, Punjab 01/53/8/22088/AM18/P-36/IC	27.02.18	148 Dogs of various variety 76 females 72 males	52.80	Comments sought from DAHD&F on 08.03.18
RA Chandigarh may issue the import authorization to the applicant for import of 148 Nos. of dogs (as per details mentioned in annexure to DAHD&F OM No. 110-104/2016 (NF-T) dated 02.04.2018) from USA for a CIF value of Rs 5280000 /- (USD 80,000) subject to the conditions mentioned in the DAHD&F vide OM No. 110-104/2016 (NF-T) dated 02.04.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mohali.					
73.	M/s. Modern Pet Centre, Kolkata 01/53/8/22705/AM18/M-44 /IC	28.02.18	1377000 Nos. of Ornamental Fishs	56.34	Comments sought from DAHD&F on 09.03.18
74.	M/s. Modern Pet Centre, Kolkata 01/53/8/22705/AM18/M-42/IC	28.02.18	2000 Cartons of Birds Eggs in Shell Fresh	1.28	Comments sought from DAHD&F on 09.03.18
Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
75.	M/s. Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MTs of Waste/Scrap/used Rubber Tyres& Tubes (With side wall cut/multi cut/ Shreds)	307.35	Recommended for 1332 MTs by DIPP vide OM No. 9/54/2016-TSW dated 28.11.2016. Comments sought from MOEF on 06.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process.
76.	M/s. Usher Eco Power Limited 01/53/162/MISC/AM17/U-3/IC	23.08.16	50 Ton of Rice Husk Ash	10.42	DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 has recommended the proposal subject to NOC of MoEF&CC. Comments sought from MoEF&CC vide OM dated 03.10.2016 and 31.03.2017.
77.	M/s. GRP Ltd., Mumbai 01/53/8/1057/AM17/G-22/IC	28.12.16	5000 MTs of used waste and scrap rubber tyre cut into two or multiple cut pieces, press/baled or in shred forms	335.00	Recommended by DIPP vide OM No. 9/1/2017-TSW dated 20.01.17 Comments sought from MOEF&CC on 02.01.2017
78.	M/s. Sadguru Enterprises, Wada 01/53/8/1321/AM17/S-103/IC	17.02.17	3500 MT Scrap of waste rubber tyre in Shredded or 1 cut or 2 cuts or 3 cuts and scrap of waste rubber tyre	83.30	Recommended for 1948 MTs by DIPP vide OM No. 9/15/2017-TSW/70 dated 17.05.17 Comments sought from MoEF&CC on 09.03.2017
79.	M/s. Satyam Rubber Co. Morbi, Gujarat 01/53/8/1378 /AM17/S-104/IC	08.03.17	2000 MTs of Rubber Scrap of Tube, Tyre, Conveyor Belt Etc.	10.0	DIPP vide OM No. 9/19/2017-TSW/42 dated 25.08.17 has sought information from the firm. Comments sought from MoEF&CC on 15.03.2017

80.	M/s. Singodaa Industries, Bharuch 01/53/162/00062 /AM17/S-107/IC	17.03.17	20000 MTs of Battery Plate Scrap	1400.0	Recommended by DIPP vide OM No. 9/20/2017-TSW/49 dated 10.04.17. Comments sought from MoEF&CC on 20.03.2017
81.	M/s. Shree Cement Ltd, Ajmer 01/53/8/1485/AM17/S-111/IC	29.03.17	500 Tonnes of Solid Recovered Fuel (SRF) – Allied Industrial /Commercial Waste	6.86	The committee noted that the item for import is derived from municipal waste and decided to seek clarification form MoEF&CC whether import of such item is prohibited under hazardous and other wastes (Managemetn and Transboundary Movement Rules, 2015. Clarification sought from MoEF&CC.
82.	M/s. Great Town Trading P. Ltd, Mumbai 01/53/162/Misc/AM18/G-8/IC	16.05.17	1000 MT of Solid Recovered/Replacement Fuel (SRF) (Municipal Waste)	41.18	The committee noted that the item for import is derived from municipal waste and decided to seek clarification form MoEF&CC whether import of such item is prohibited under hazardous and other wastes (Managemetn and Transboundary Movement Rules, 2015. Clarification sought from MoEF&CC.
83.	M/s. Sundaram Industries P. Ltd Chennai 01/53/8/7278/AM18/S-63/IC	25.10.17	750 MT of Used Industrial Solid Tyres	199.50	Recommended by DIPP vide OM No. 9/1/2018-TSW dated 21.02.2018 Comments sought from MoEF&CC on 12.02.18
84.	M/s. Classic Marble Company P. Ltd, Mumbai 01/53/8/14047/AM18/C-26/IC	22.12.17	Polished Marble Slabs of 21MM, 25MM,26MM,30MM & above 30MM	712.80	Comments sought from Ministry of Mines on 16.02.2018 Recommended by DIPP vide OM No. P-47012/6/2018-TSW dated 12.3.2018 for import of polished marble slabs 13,500 Sqm and polished granite slabs 13,500 Sqm for trading subject to elibigility of import for trading purpose.
85.	M/s. Shrem Airport Hotels P. Ltd, Mumbai 01/53/8/162/Misc/AM18/S-79/IC	26.12.17	2000 MT of Lime Stone Block	270.00	Comments sought from M/o Mines on 4.1.2018 DIPP vide OM dated P-47012/B/2018-TSW dated 15.1.2018 has conveyed that comments of D/o Tourism maybe obtained in the matter.
86.	M/s. Sun Minerals Madagascar, Banglaore 01/53/162/Misc/AM18/S-78/IC	26.12.17	3000 Qty of Labraradorite Granite Blocks of Assorted Sizes	610.47	Comments sought from M/o Mines on 4.1.2018 DIPP vide OM No. P-47012/4/2018-TSW dated

					17.01.2018 has informed that the applicant is a merchant exporter, therefore, DIPP is not concerned for trading activity.
87.	M/s. Valencia Rubber Tech LLP, Gujarat 01/53/8/15882/AM18/V-22/IC	01.01.18	8000 MTs of Used Tyre & Tubes Scrap in the form of shredded/baled/press with one of multiple cuts	640.00	DIPP vide OM No. P-47012/7/2018-TSW dated 19.01.2018 has informed that firm is a new unit, only trial production in done. The NOC from MOEF&CC has not been submitted and therefore, it is suggested that the same may be requested from the firm.
					Comments sought from MoEF&CC on 5.1.2018
88.	M/s. Nine Corporation, Ahmedabad 01/53/16397/AM18/N-40/IC	08.01.18	20000 MT of Used Tyre & Tubes Scrap in form of shredded/baled/press with one cut or multiple cuts	1600.00	Comments sought from DIPP & MoEF&CC on 25.01.18
89.	M/s. Vestas Wind Technology India Pvt. Ltd, Chennai 01/53/8/17147/AM18/V-23/IC	10.01.18	06 nos. of Used Blades Component for Wind Turbine Generators	145.20	Comments sought from DIPP & DHI on 13.02.2018
					DIPP vide OM No. dated 07.03.18 has condeyed that it is not concerned and DHI may be consulted in the matter.
90.	M/s. Stonex India P. Ltd, New Delhi 01/53/8/17484/AM18/S-83/IC	19.01.18	16500 MT OF Sandwich Tile, Thickness30-32 mm and 23-27 MM Pasted and press together with high strength	4290.00	Comments sought from Ministry of Mines on 04.01.2018
					DIPP vide OM No. P-47012/20/2018-TSW dated 19.03.2018 has sought information from the firm.
91.	M/s. Jyoti Industries, Nanded , Maharasgtra 01/53/8/17146/AM18/J-21/IC	09.02.18	2000 MT of Scrap of Waste Rubber Tyres in shredded or 1 cut or 2 cut or 3 cut and scrap of waste rubber tube	45.50	Comments sought from DIPP & MoEF&CC on 16.02.2018
92.	M/s. Goorakhnath Bricks Industreis, Khandwa 01/53/20011/AM18/G-42/IC	09.02.18	Scrap Shredded/Cut Tyres	153.48	Comments sought from DIPP & MoEF&CC on 14.03.2018
93.	M/s. Telengana Rubber Industry Hyderabad 01/53/8/20844/AM18/T-31/IC	19.02.18	3000 MT of Old & Used/ Rejected /Scrap Moulded Rubber Articles	495.0	**Approved as ecommended by DIPP vide OM No. 9/11/2-18-TS dated 16.03.18**
RA Hyderabad may issue the import authorization to the applicant for import of 3000 MT of old& used/rejected rubber scrap of moulded rubber articles, scrap pairing, friction rubber cord, rubberized steel friction cord for manufacture of crumb rubber from GCA for manufacture of crumb rubber for a CIF value of Rs. 4,95,00,000/- (USD 7,50,000) subject to actual user condition besides other usual conditions of import authorization.					
94.	M/s. Eastman Reclamations, Kathua (J&K) 01/53/8/21080/AM18/E-20/IC	20.02.18	4500 MTs. of Used Rubber Tyres Scrap/ Tubes Scrap	225.00	Comments sought from DIPP & MOEF&CC on 14.02.2018

95.	M/s. Minar Reclaimation Pvt. Ltd, Ludhiana 01/53/8/22737/AM18/M-46/IC	06.03.18	2000 MT of Old/Used Pneumatic Tyres Scrap	130.00	**Recommended by DIPP vide OM No.9/13/2018-TS dated 16.3.2018. The firm has submitted the original partial utilized NOC (without import authorization) of MoEF vide OM No.23-240/2013-HSMD dated 18.9.2014 valid upto 30.06.2018. The committee decided to approve balance quantity i.e. 1713.575 MT.**
RA Ludhiana may issue the import authorization to the applicant for import of 1713.575 MT of Old/Used pneumatic tyres scrap/rubber scrap (cut in 2&3 pieces/multiple cuts/shredded) from GCA for the manufacture of reclaimed rubber for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No.23-240/2013-HSMD dated 18.9.2014 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ludhiana.					
96.	M/s. Markap Resources Pvt. Ltd, Delhi 01/53/8/22781/AM18/M-47/IC	07.03.18	15000 MT of Used Rubber Tyres Scrap	346.50	Comments sought from DIPP&MoEF&CC on 09.03.18
97.	M/s. MSS Rubber & Reclaims Pvt. Ltd, Kerala 01/53/162/Misc/AM18/M-16/IC	11.03.18	Enhancement in the quantity of wireless used tyres chips and tyres buffing powder from 1500 MT to 12000 MT	--	Recommended by DIPP vide OM No. 9/55/2017-TSW dated 16.03.2018 Comments awaited from MoEF&CC
98.	M/S. Green Rubber Crumb P. Ltd, Raigad 01/53/8/113/AM18/G-6/IC	12.03.18	Enhancement in the quantity of old/used tyres scrap/rubber scrap (multi-cuts/shredded) (press baled in bags/in loose form) from 20000 MT to 60000 MT		Recommended by DIPP vide OM No. 9/27/2017-TSW dated 16.03.2018 Comments awaited from MoEF&CC
Part- 3 Ministry of steel (MoS)					
99.	M/s. Shivam Iron & Steel Co. Ltd, Kolkata 01/53/8/19465/AM18/S-85/IC	06.02.18	10000 MT of Ferro Manganese Slag	635.04	Comments sought from M/o. Steel on 12.02.18
Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
100	M/s. Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16 Comments awaited from MoEF&CC.
101	M/s. Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 Kgs of Carbon tetra chloride	17.19	Comments sought from D/o C&PC on 06.04.16 Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16
102	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.16	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016 Comments awaited from MoEF&CC.
103	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.16	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016

A81

					Comments awaited from MoEF&CC.
104	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.05.16
105	M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC	22.06.16	5 Litre of 1,1,1 Trichloroethane	7.20	Comments sought from D/o C & PC on 04.07.16
106	M/s. Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-66/IC	19.10.16	460 M.T Acrylic Plastic Sheet Scrap	161.00	Comments sought from C&PC and MOEF&CC on 24.10.16. A copy of application has been again sent to MoEF&CC.
107	M/s. Shree Ganesh Vyapar Udyog, Mumbai 01/53/162/Misc/AM17/S-65/IC	19.10.16	320 M.T Acrylic Plastic Sheet Scrap	112.00	Comments sought from D/o C & PC and MOEF&CC on 24.10.16, a copy of application has been again sent to MoEF&CC.
108	M/s Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/IC	01.12.16	18 Tons of Grade B Foam Scrap	4.41	Comments sought from C&PC and MOEF&CC on 06.12.2016
109	M/s. Saarjay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o C&PC on 25.01.17
110	M/s. MM Aqua Technologies Ltd. , Gurgaon 01/53/162/MISC/AM17/M-42/IC	28.02.17	1000 MTs of Plastic Scrap	374.0	Comments sought from D/o C&PC &MoEF&CC on 8.03.17
111	M/s. Om Vinyl Pvt. Ltd., Ghaziabad 01/53/8/1981/AM17/O-12/IC	27.03.17	100 MTs of PVC Scrap	35.0	Comments sought from D/o C&PC & MoEF&CC on 29.03.17
112	M/s. RMG Polyvinyl India Ltd., Ghaziabad 01/53/8/1476/AM17/R-44/IC	27.03.17	500 MTs of Industrial of PVC Films	167.5	Comments sought from D/o C&PC and MoEF&CC on 29.03.17
113	M/s. Aerocom Cushions Pvt Ltd., Nagpur 01/53/8/258/AM18/A-16/IC	26.04.17	300 MT of PU Foam Scrap Grade-A	71.42	Comments sought from MoEFCC on 29.5.2017 DIPP vide OM No. 9/38/2017-TSW dated 13.06.2017 has suggested toseek comments from D/o C&PC. Comments sought from D/o Chemicals & Petrochemicals
114	M/s. Saloni Industries, Perundurai, Dist, Erode 01/53/8/7589/AM18/S-67/IC	25.10.17	450.000 MT of Polyurethane (PU) Foam Scrap	130.0	Comments sought from C&PC and MOEF&CC on 23.11.2017
115	M/s. Gujarat Fluorochrmicals Ltd, Mumbai 01/53/8/16527/AM18/G-37/IC	08.01.18	300000 Kgs of Fluoro Polymer Scrap/ PTFE Scrap	120.00	Comments sought from C&PC and MoEF&CC and 16.02.2018
116	M/s. UPL Limited Mumbai 01/53/8/16839/AM18/U-3/IC	01.02.18	360000 kgs. of Carbon Tetra Chloride	201.60	C&PC vide OM No. C-II-17014/1/2016-CHEM.II date 6.3.2018 has sought certion information from the firm

117	M/s. Hyper Plastics, Mumbai 01/53/8/20753/AM18/H-26/IC	16.02.18	75 MT OF EPS Block Plastic Scrap, 18 MT of Bopp Film Roll Waste, 18 MT of Polypropylene Plastic Scrap, 36 MT OF Polystyrene SDcrap & 36 MT OF ABS Moulding Scrap	14.27	Comments sought from C&PC and MoEF&CC 28.02.2018
Part-5 Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)					
118	M/s Schneider Electric System 01/53/8/928/AM17/S-73/IC	29.11.16	1921 nos of Switch Chassis	15.28	D/o Electronics & Information Technology vide letter dated 01.06.2017 has sought information from the firm
119	M/s. Agile Electric Sub Assembly Pvt. Ltd. , Chennai 01/53/00552/AM17/A-4/IC	15.04.17	4 no of Automatic data Processing Machines and Unites	3.3	Comments sought from Deity on 15.05.17
120	M/s. Change Makers Society, New Delhi 01/53/8/10232/AM18/C-21/IC	15.11.17	Secondhand Computer & CPU (40 nos. of Dell Precision T 3400 Convertible Mini Tower Processor E6850 & 35 Nos. of Dell Ultra Sharp U2412M Black IPS Panel)	7.65	Comments sought from MoEF&CC & Diety on 30.11.2017
121	M/s. Roche Products (India) P. Ltd, Mumbai 01/53/8/14039/AM18/R-35/IC	18.12.17	Used IT Equipment	15.23	Comments sought from Diety, DIPP and MOEF on 02.01.2018. DIPP vide OM No. P-47012/1/2018-TSW dated 05.02.2018 has conveyed that they are not concerned with the subject item. Diety vide letter No. 16(2) 2018-IPHW dated 27.02.2018 has sought information from the firm.
122	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Cromium Metal Powder	154.44	Comments sought from Diety 05.01.2018
123	M/s. Surbine Recycling P. Ltd, Jamnagar 01/53/8/563/AM18/S-37/IC	02.08.17	2000000 Kgs. of E-Waste (Scrap of all Type of printed circuit boarda	60000.0	Comments sought from Deity, DIPP & MoEF on 20.02.2018. DIPP has informed that the matter does not concern them.
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
124	M/s Krishna Antioxidants Pvt. Ltd. , Mumbai 01/53/8/1492/AM17/K-32/IC	03.04.17	20,000 KGS of HCFC-141B (1,1-DICHOLORO-1 FLUOROETHANE)	53.60	MOEF &CC(O) vide OM No. 11/2/2017-OC dated 21.12.2017 has informed that the firm needs to get registered under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10 A as importer of HCFC-141b. The same needs to be provided for further processing the case. MoEF has informedviews/NoC will be provided after registration under

					ODS Rules, 2000
125	M/s. Piramal Enterprises Ltd, Telanagana 01/53/8/6924/AM18/P-21/IC	17.10.17	126 MT TFEC(HCFC R133A)	421.65	MOEF&CC(O) vide OM No. 11/2/2018-OC dated 15.02.2018 has informed that the firm has made an application under ODS Rules, 2000 and its amendments for registration as an importer, the same is under process. Comments/Views/NOC w.r.t the specific import will be provided after the registration under ODS Rules, 2000 and its amendments MoEF has informed that views/NoC will be provided after registration under ODS Rules, 2000
126	M/s. Newage Fire Protection Engineers P. Ltd, Mumbai 01/53/8/7273/AM18/N-29/IC	25.10.17	20,000 Kgs. of Bromotrifluoromethane (Halon 1301 Gas) Recycled	183.40	MoEF&CC vide O.M. No. 11/5/2012-OC dated. 15.01.2018 has conveyed to the firm that the ITC (HS) code mentioned in the application is not in conformity with ITC (HS) codes issued in 2012. The same may be corrected by the applicant. Conveyed to the firm on 15.02.2018. MoEF has informed views/NoC will be provided after registration under ODS Rules, 2000
127	M/s. Industrial Foams Pvt. Ltd, New Delhi 01/53/8/14009/AM18/I-24/IC	18.12.17	200MT of HCFC 141 B	393.00	MOEF&CC(O) vide OM No. 11/2/2018-OC dated 15.02.2018 has informed that the firm needs to get registered under Ozone Depleting Substances. (Regulation Control) Rules, 2000 and its amendments using Form 10A as importer of HCFC-141b (1,1-Dicholoro -1-Fluoroethane). Copy sent to the firm. MoEF has informed views/NoC will be provided after registration under ODS Rules, 2000
128	M/s. Bharat Engineering Works, Mumbai 01/53/8/18405/AM18/B-22/IC	31.01.18	5 MT of Halon 1211 Bromo Chlodifluoro Methane and 01 MT of Halon 1301 Bromo Trifluoro Methane	124.88	MoEF has informedviews/NoC will be provided after registration under ODS Rules, 2000
129	M/s. Marine Solutions, Gujarat 01/53/8/4046/AM18/M-23/IC	01.02.18	40 MT of Halon 1301	768.00	Comments sought from MoEF&CC (O) on 12.02.18.

130	M/s. Industrial Atomizer Co, Mumbai 01/53/8/19417/AM18/I-27/IC	05.02.18	120 MT of HCFC 141B (1,1-Dicholoro-1 Fluoroethene)	209.00	Comments sought from MoEF&CC (O) on 21.02.2018. MoEF has informed that the enterprise needs to get registered under ODS rules 2000 and its amendments using Form 10A as importer of HCFC-14B,
131	M/s. Syngene International Ltd, Bangalore 01/53/8/19341/AM18/S-86/IC	08.02.18	60 nos. of Residual Solvent Mixture- Class 1 and 60 nos. of Residual Solvent Class 2-Mixture	6.25	Comments sought form MoEF&CC(O) & Pharma on 16.02.2018
132	M/s. Gujarat Fluorochemicals Ltd, Mumbai 01/53/8/20751/AM18/G-43/IC	16.02.18	1000 MT of R-142B (1-Chloro-1,1-Difluroetheande)	1887.6	Comments sought from MoEF&CC(O) on 08.03.18
133	M/s. Manali Petrochemicals Ltd, Chennai 01/53/8/20961/AM18/M-38/IC	29.02.18	800 MT of Dichloro Fluoro Ethane- HFCR-141B	1569.8	Comments sought from MoEF&CC(O) on 08.03.18. MoEF has informed that the enterprise needs to get registered under ODS rules 2000 and its amendments using Form 10A as importer of HCFC-14B,
134	M/s. Cipla Ltd, Mumbai 01/53/162/Mics/AM18/C-30/IC	01.03.18	550 kgs. of Bromofluoromethane (BFM)	532.12	Comments sought from MoEF&CC (O) & D/o PHARMA on 14.3.2018
Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
135	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF&CC on 31.03.2016.
136	M/s. Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	MOEF&CC (WL) vide letter dated 25.10.2016 has sought information from Wildlife Institute of India.
137	M/s. Shri Joseph Xavier, Kerala 01/53/8/1998/AM18/J-15//IC	06.09.17	01 Crate of Hunting Trophies	1.20	MOEF&CC(WL) vide OM No. 3-12/2018/WL dated 17.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Kerala, Trivandrum from the applicant for import of 01 nos. of Crate of Hunting Trophies from South Africa. The same has been conveyed to the firm on 15.02.2018
138	M/s. Shri Renju Karian, Kerala 01/53/8/1999/AM18/R-22/IC	06.09.17	01 Crate of Hunting Trophies	1.59	MOEF&CC(WL) vide OM No. 3-11/2018/WL dated 17.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Kerala, Trivandrum from the applicant for import of 01 nos. of Hunting Trophies from South Africa. The same has been conveyed to the firm on 15.02.2018

139	M/s. G. Amarender Reddy, Hyderabad 01/53/8/10578/AM18/G-33/IC	15.11.11	3 Nos. of Taxidermy Animal Mounts	.27	MoEF&CC (WL) vide OM No. 3-10/2018/WL dated 18.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Telangana, Hyderabad from the applicant for import of 03 nos. of Taxidermy Animal Mounts form Greenland. The same has been conveyed on 15.02.2018
140	M/s. Bannerghatta Biological Park Bannerghata, Bangalore 01/53/8/13524/AM1/B-19/IC	12.12.17	01 Male & 01 Female African Lion and 02 Male & 03 Female Eland	1.00	Comments sought from DAHD&F on 19.12.2017 Recommended by MoEF&CC(WL) vide OM No. 3-09/2018/WL dated 09.02.2018
141	M/s. A & S Creations, New Delhi 01/53/8/14089/AM18/A-73/IC	14.12.17	3 Nos. of Night Vision Binocular Traker 3x42	.75	Comments sought from MoEF&CC(WL) on 28.02.2018
142	M/s. Adinath Veterinary Products Pvt. Ltd, Indore 01/53/8/16777/AM18/A-61/IC	09.01.18	05 nos. of Chemical Restrain Equipment (Tranquilizing Gun) and 01 no. of RD 706 Remote Injection Gun	5.64	**Approved as recommended by MoEF&CC (WL) vide OM No. 3-24/2018/WL dated 26.02.2018**
RA Indore may issue the import authorization to the applicant for import of 05 nos. of Chemical Restrain Equipment (Tranquilizing Gun) and Tele Dart RD 706 inclusive of 02 barrels of 11 mm and 13 mm, red dot, foot pump and kit accessories and 01 no. of RD 706 Remote injection gun inclusive 16 mm barrel, telescopic sight and kit accessories from Germany for supply to the DFO (WL), Shimla, Government of Himachal Pradesh for use to humane treatment of wild animals for a CIF value of Rs 5,64,080 /- (EURO 7051) subject to the conditions mentioned in the MoEF&CC OM No. 3-24/2018/WL dated 26.02.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.					
143	M/s. Vidhan Sales, Nagpur 01/53/8/17363/AM18/V-25/IC	15.01.18	Stink Pot Turtle, Red eared slider turtles, western pond turtle and Peninsula Cooter Turtle	18.96	Comments sought from MoEF(WL) & DAHD&F on 25.01.18
144	M/s. Nguyen Phuong D, Chennai 01/53/8/16005/AM18/N-39/IC	03.01.18	01 no. of Eclectus Parrot	.05	**Approved as recommended by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 09.03.2018 and MoEF&CC (WL) vide OM No. 3-25/2018/WL dated 06.03.2018**
RA Chennai may issue the import authorization to the applicant for import of 01 no. of Eclectus Parrot (Eclectus rooratus) from USA for a CIF value of Rs 5,000/- (USD 77) subject to the conditions mentioned in the MoEF&CC (WL) OM No. 3-25/2018(WL) dated 06.03.2018 and DAHD&F OM No. 110-104/2016 (NF-T) dated 09.03.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
145	M/s. A&S Creations New Delhi 01/53/8/18133/AM18/A-66/IC	22.01.18	01 no. of Night Vision Binocular Tracker 3X42	.32	Comments sought from MoEF&CC (WL) on 20.02.2018
146	M/s. Delta Exim Services, Thane 01/53/8/16077/AM18/D-28/IC	03.02.18	20 pairs of Burchelis Zebra & 20 pairs of Hippopotamus	40.00	Comments sought from MoEF&CC (WL) &DAHD&F on 15.02.2018
147	M/s. Adinath Veterinary Products P. Ltd, Indore 01/53/8/20131/AM18/A-70/IC	09.02.18	12 nos. of Gut .50 Tele-Injection Applicator with CO2 Device Carbon Barrel DIAM.11MM for Vario Syringes	13.03	**Approved as recommended by MoEF&CC(WL) vide OM No. 3-22/2018/WL dated 23.02.2018**

RA Indore a may issue the import authorization to the applicant for import of 12 nos. of Gut 050 Tele-Injection Applicator with CO2 Device Carbon Barrel diam 11MM for VARIO Syringes from Germany for supply to CCF, Gir(E), Dhari, Junagadh Circle (04 nos): CCF, Gir(W) Junagadh, Junagadh Circle (04 nos) and CCF, WL Division, Sassan, Junagadh Circle (04 nos) for use to humane treatment of wild animals for a CIF value of Rs 13,03,200/- (EURO 16,290) subject to the conditions mentioned in the MoEF&CC(WL) OM No. 3-22/2018/WL dated 23.02.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.

148	M/s. Adinath Veterinary Products P. Ltd, Indore 01/53/8/20132/AM18/A-71/IC	09.02.18	1no. of RD 706 Remote Injection Gun, 01no.of Caliber 13mm BA 13, Caliber 16 mm BA 16	1302	**Approved as recommended by MoEF&CC(WL) vide OM No. 3-23/2018/WL dated 23.02.2018**

RA Indore may issue the import authorization to the applicant for import of 1 No. of RD 706 Remote Injection Gun, 01 no.of Caliber 13mm BA 13 and 01 No. of Caliber 16 mm BA 16 from Germany for supply to the Dy. Conservator of Forests, Bramhapuri Frorest Division, Maharashtra for use to humane treatment of wild animals for a CIF value of Rs 1,30,287/- (EURO 1,628.61) subject to the conditions mentioned in the MoEF&CC(WL) OM No. 3-23/2018/WL dated 23.02.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.

149	M/s. A&S Creations, New Delhi 01/53/8/20105/AM18/A-72/IC	12.02.18	2 Nos. of Vectronics, GPS Vertex, Redio-Collars	2.92	Comments sought from MoEF&CC (WL) on 20.02.2018
150	M/s. Indira Gandhi Zoological Park, Vishakhapatnam 01/53/8/20345/AM18/I-28/IC	13.02.18	04 nos. of Grant' Zebra	NA	Comments sought from MoEF&CC (WL) and DAHD&F on 20.02.2018
151	M/s. Delta Exim Services, Thane 01/53/8/21223/AM18/D-32/IC	20.02.18	20 Nos. Pairs of Giraffe	20.00	Comments sought from DAHD&F and MoEF(WL) on 14.03.2018
152	M/s. Moderm Pet Centre Kolkata 01/53/8/22706/AM18/-43/IC	28.02.18	50000 Nos. of Exotic Red Ear Slider Turtle	7.82	Comments sought from MoEF&CC AND DAHD&F on 14.03.2018
153	M/s. Modern Pet Centre, Kolkata 01/53/8/22704/AM18/M-41/ IC	28.02.18	3000 Pairs of Exotic Parakeets, Parrot, Macaws, Kockatoors Birds	59.84	Comments sought from MoEF&CC & DAHD&F on 14.03.2018
154	M/s. Wildlife Institute of India, Dehradun 01/53/8/22450/AM18/W-9/IC	05.03.18	2 Nos. of Ecotone LYNX Collar & 12 Nos. of Radio Tag MCFT3	18.01	Comments sought from M/o. MoEF&CC (WL) on 09.03.18
PART- 9 D/o Heavy Industry					
155	M/s.Vidur Tools Pvt. Ltd., Navi Mumbai 01/53/8/1454/AM17/V-34/IC	21.03.17	100 MTs of Tungesten Scrap	1500.0	D/o Heavy Industry has sought certain information from the firm. The same has been communicated to the firm. DHI vide OM dated 01.01.2018 that comments of M/o. Mines may be obtained. Comments sought from Ministry of Mines/Ministry of Steel.
Part-10 Ministry of Home Affairs (MHA)					
156	M/s. OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.01.16	03 nos. of Night Vision Devices.	5.53	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
157	M/s. OIS Advanced Technology Pvt. Ltd., New Delhi	14.01.16	01 no. of UAV/DRONE System.	6.17	MHA vide OM No. 24011/11/2013-Prov.I dated

	01/53/8/576/AM-16/O-8/IC				17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
158	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA.
159.	M/s. Rolta India Ltd, Munbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide U.O. dated 15.03.17 has sought information from security agencies.
160	M/s. Continental Defence Solutions P Ltd, New Delhi 01/53/8/871/AM17/C-19/IC	04.11.16	1 nos of Sniper Rifle & 300 nos of Ammunition	.203	Comments sought from MHA on 21.11.16
161.	M/s. Economic Explosives, Nagpur 01/53/8/936/AM17/E-17/IC	05.12.16	35000 nos of Ammunition 40mm HE for UGL and 200421 nos of Grenades 30mm HE for Automatic Grade Launchers(AGL)	7827.74	Comments sought from MHA 06.12.2016
162	M/s. Tonbo Imaging India Pvt. Ltd. , Bengaluru 01/53/8/1185/AM17/T-35/IC	18.01.17	75nos of Rifle Mounted Thermal Imager EK640-75	392.70	Comments sought from MHA 24.1.2017
163.	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000 nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA. MHA vide ID dated 21.01.2018 has again sought certain clarification from the firm
164	M/s. Kraska Zone Training Pvt. Ltd., Navi Mumbai 01/53/8/1448/AM17/K-31/IC	29.03.17	105400 "Paintball Markers"	505.08	MHA vide their OM dated No.V 11026/28/2017-Arms dated 23.6.2017 has informed that as per Schedule I of the Arms Rules 2016, though paintball markers or paint ball guns having muzzle energy less than 90 m/s or less than 300 ft/s (300 fbs) do not fall under the category of arms. However, as per Rule 84(2), for sale, transfer and keeping for sale or transfer of all types of air weapons inter-alia including paintball markers shall only be through authorised arms or ammunition dealers/air weapon dealers having dealer

					license in Form VIII A from the competent authority concerned. MHA, vide OM dated 08.12.2017 has been requested to clarify issues raised by the applicant.
165	M/s. Vikas Verma, New Delhi 01/53/8/447/AM18/V-7/IC	05.05.17	2 Nos. of 30/06 Bore Rifle with Conversion kit and Accessories	8.88	Comments sought from MHA (Arms Division) on 14.07.2017
166	M/s. General Manager (Airport Systems), Airport Authority of India , New Delhi 01/53/8/648/AM18/G-22/IC	21.08.17	18 Nos. of Water Jet Disrupter Model : WJD-1 including 720 Nos. of Cartridges	196.08	Comments sought from PM Division of MHA on 25.08.2017. Application sent to IS-II Division of MHA on 22.9.2017 as suggested by PM Division of MHA. The PM Division of MHA vide letter No. IV-24011/11/2013-Prov-I dated 24.11.2017 has informed that if the import item is used by CISF, the case may be forwarded to them along with End User Certificate and supply Order duly attested by IG (Prov), CISF for issuing NOC. The committee decided to seek End User Certificate and supply Order duly attested by IG (Prov), CISF for the firm. The End User Certificate sent by AAI has been forwarded to MHA.
167	M/s. Skypoint Apparatus, Coimbatore 01/53/8/4152/AM18/S-55/IC	10.10.17	06 Nos. of Night Scout Night Vision Binocular	.60	MHA vide U.O.IV-20011/13/2017-Prov-I-2584 dted 8.11.2017 has sought certain information from the firm. the same has been forwarded to the firm. MHA vide UO No. IV-20011/13/2017-Prov-I dated 05.01.2018 has requested Karnataka police to clarify : (i)It is learnt that the procured items from China were delivered to Kodagu police and tiems have been received by SP office, Kodagu, Karnataka police on 01.06.2017. whereas, as application form import of 06 nos. Scout night vision Binocular received by this division on 13.10.2017 (ii) Karnataka police may clarify under which rule the above restricted items imported and received by them on 01.06.2017 without resorting NOC from MHA.

168	M/s. Cine City Photo Equipment P. Ltd, Chandigarh 01/53/8/12984/AM18/ C-23/IC	07.12.17	One Flysky FS-T6	.39	Comments sought from MHA (IS Div/Arms Section) & DoT on 12.12.2017
169	M/s. Airport Authority of India, New Delhi 01/53/8/16707/AM18/A-59/IC	09.01.18	29 nos. of Distance Measuring Equipment (DEM-HP) and 01no.of DME Repair Facility /Test jig	1249.87	Comments sought from MHA on 25.01.18
170	M/s. Shri Balajee Impex, Delhi 01/53/8/17090/AM18/S-82/IC	15.01.18	7 Pcs. of Double shot launcher Make: RECORD, 5Pcs. of RG 6 shot launcher Make : RECORD, 11 pcs. RG 6 shot launcher Make:ROHM & 1Pcs of RG 10 shot launcher Make : ROHM,	1.19	Comments sought from MHA (IS Divn.) on 12.02.18
171	M/s. Sarhadi and Company, Chandigarh 01/53/8/18924/AM18/S-84/IC	01.02.18	210 nos. of Airguns	0.58	Comments sought from MHA on 12.02.18
172	M/s. National Security Guard, Mehram Nagar, New Delhi 01/53/8/20347/AM18/N-48/IC	13.02.18	Dynamic Universal Reflex Sight	73.93	Comments sought from **MHA** on 20.02.2018
173	M/s. All Star Extreme Sports, Mumbai 01/53/8/22351/AM18/A-57/IC	20.02.18	06 Nos. of Telescopic Sight for fitting to arms	.54	Comments sought from MHA on 08.03.18
Part-11 Defence Research & Development Organisation (DRDO)					
174	M/s. Sonar Marine Consultant Pvt. Ltd, Mumbai 01/53/8/479/AM18/S-32/IC	13.07.17	Parachute Rocket Red, Hand Flare Red, Smoke Float Orange, Mob-Signal S/L, Line Thrower (LTR)	105.59	DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 23.08.2017 has recommended the proposal subject to NOC from DDP/MoD. The application of the firm has been forwarded to DDP. DDP(Prod-III) Section has returned the application stating that it may be sent to CPO(DIP)/DDP. Accordingly, matter referred to CPO.
175	M/s. Rangsons Defence Solutions Pvt. Ltd, Bangalore 01/53/8/538/AM18/R-15/IC	24.07.17	01 Nos. of X-Band Radar Transponder	3.50	MHA(IS-II Division) vide OM V-11026/106/2017-Arms dated 30.10.2017 has informed that for import of these arms and ammunition, a license in Form X is mandatory, the licensing authority of which is Central Government in the Ministry of Home Affairs. Moreover, it is to say that as per Arms Rules 2016 Schedule II, Category 7 (a) for sale, transfer or test, a licence in Form VIII is mandatory, the competent authority of which is State . Comments sought from DRDO on 15.12.2017

176	M/s. Surya Telecom Pvt. Ltd, Panchkula 01/53/8/652/AM18/S-48/IC	21.08.17	01 No. Of Night Vision Device	1.21	DRDO vide OM No. DIC/SCOMET/4802/M/17 dated 19.09.2017 has recommended the proposal subject to NOC from DDP/MOD. The application of the firm has been forwarded to DDP
177.	M/s. KawachInstruments & Chemte Noida 01/53/8/15582/AM18/K-31/IC	29.12.17	Hexafluoroethane	7.23	Since the the items under ITC(HS) Codes provided by the firm do not require import license from DGFT. The committee decided to **close** the case.
178	M/s. Navicom Technology International Pvt, New Mumbai 01/53/8/15742/AM18/N-37/IC	28.01.18	01 no. of ARPA BB3/12/M/VM1 and 2 nos. of ARPA BB2/6/B/VM1	51.84	Recommended by DRDO email dated 16.02.2018 Comments sought from DOT on 16.02.2018
179	M/s. The Tata Power Company Ltd, Mumbai 01/53/8/20720/AM18/T-32/IC	16.02.18	40 Nos. of Additional spares to support modernisation of Air Field Infrastructure (as per ANF-2M)	33.39	**Approved as recommended by DRDO vide e-mail dated 14.03.2018**
RA Mumbai may issue the import authorization to the applicant for import of DME-High Power Amplifier-28-FA U32A and accessories and set of Additional spares (as per ANF-2M) to support modernisation of Air Field Infrastructure from Moog Fernau Ltd, UK for a CIF value of Rs 33,39,328/- (EURO 47232.30) for supply to Air Force Station covered under MAFI-1 Contract subject to usual conditions of import authorization.					
180	M/s. Nova Integrated Systems Ltd, Noida 01/53/8/20966/AM18/N-49/IC	19.02.18	33 Nos. of Scanter 6002 Radar Sensors & 31 Nos. of Roll Stabilized Antenna Platform	6988.12	DRDO vide E-mail dated 12.3.2018 has sought certain information from the firm. The same has been communicated to the firm.
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
181	M/s. Honda Motorcycle and Scooter India Pvt. Ltd, Gurgaon 01/53/8/465/AM18/H-14/IC	06.07.17	1824 Kgs. of "CEC-Legislative Fuel RFO2-03 OXY.CONT<0.1% (Euro IV Gasoline)	5.33	M/o. P&NG vide OM dated 01.08.2017 has sought information from the firm. The firm vide e-mail dated 16.02.2018 has submitted its reply. The same has been forwarded to M/o. P&NG.
182	M/s. Jet Airways (India) Limited, Mumbai 01/53/8/12160/AM18/J-17/IC	29.11.17	2,00,000 MT of ATF	100000	The committee decided that comments may sought from M/o. P&NG
183	M/s. Maruti Suzuki India Ltd, New Delhi 01/53/8/14479/AM18/M-33/IC	20.12.17	5808 kgs. of Gasoline and 2,064 Diesel	24.53	**Recommended as per P&NG OM No. P-12019(11)/88/2018-Sup /(C-22956) dated 03.04.2018, subject to approval by the competent authority.**
184	M/s. Total Oil India P. Ltd, Mumbai 01/53/8/16572/AM18/T-29/IC	08.01.18	Spirdane D 40 200 MT and Spirdane D60,100 MT	214.50	Comments sought from M/o. P&NG on 23.01.18

185	M/s. SpiceJet Ltd, Gurugram 01/53/8/198/2/AM18/S-88/IC	08.02.18	1.20 lakh KL Aviation Turbine Fuel	.425 Crore	comments sought from P&NG on 16.02.2018
186	M/s. Total Oil India P. Ltd, Mumbai 01/53/8/20023/AM18/T-30/IC	09.02.18	760 MT Spirdane	553.15	Comments sought from P&NG on 16.02.2018
187	M/s. Tata Moters Ltd, Mumbai 01/53/8/22158/AM18/T-33/IC	27.02.18	304 Kgs. of Gasoline Euro-4 (CEC-RF-02-03) & 304 kgs. of Diesel Euro-4 (CEC-RF-06-03)	1.05 1.28	Comments sought from P&NG on 08.03.18
Part-13 Department of Telecommunications (DoT)					
188	M/s. Nova Integrated System Ltd, New Delhi 01/53/8/509/AM17/N-11/IC	12.08.16	01 nos of Display Systems Development Software	Nil	DOT vide letter dated 14.09.2016 has sought information from the firm. The committee decided to **close** the case as the firm is not responding.
189.	M/s. Navicom Technology Navi Mumbai 01/53/8/983/AM17/N-27/IC	13.12.16	1nos of Raymarine RD418D	1	Comments sought from DOT on 15.12.2016. DoT vide letter dated 28.02.2018 have stated that applicant bay be directed to obtain import license for the said wireless equipment from regional licensing office, WPC Wing.
190	M/s. L&T Hydrocarbon Engineering Ltd. , Surat 01/53/8/1296/AM17/L-14/IC	21.02.17	1nos of 125 W NDB transmitter with complete accessories	18.34	Comments sought from DOT on 27.2.2017. DoT vide letter dated 28.02.2018 have stated that applicant bay be directed to obtain import license for the said wireless equipment from regional licensing office, WPC Wing.
191	M/s. Morumugao Port Trust, Goa 01/53/8/1353/AM17/M-43/IC	28.02.17	1 no of Radar System With Transeivers (2 nos.) and antenna (1 no.), 1 no of AIS System and CCTV Camera and accessories (a) 1 no of Long Range – 12 nautical miles & (b) 1 no. short range - 5 nautical miles	225.69	Comments sought from DOT 15.3.2017
192	M/s. Navicom Technology International Pvt. Ltd. , Mumbai 01/53/8/0021/AM18/N-2/IC	11.04.17	2 Nos of Raymarine RD418D	1.0	Comments sought from DOT on 26.04.17. DoT vide letter dated 28.02.2018 have stated that applicant bay be directed to obtain import license for the said wireless equipment from regional licensing office, WPC Wing.

193	M/s. Terex India P. Ltd, Tamil Nadu 01/53/8/22325/AM18/ T-34/IC	05.03.18	306 Nos. of Crusher Radio Kit	170.52	Comments sought from DoT on 14.03.2018
194	M/s. Terex India P. Ltd. Tamil Nadu 01/538/22327/AM18/T-35/IC	05.03.18	PT7000 GSM ONLY-ANTEMMA, PN:ST 100550-001	171.89	Comments sought from DoT on 14.03.2018
Part-15 Directorate General of Civil Aviation (DGCA)					
195	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 nos of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.05.16.
196	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.05.16
197	M/s. Srijan Systems Pvt. Ltd, New Delhi 01/53/8/876/AM17/S-70/IC	09.11.16	200 nos of Capa Cartridges and 5 nos of Capa Launcher	.77	Comments sought from DGCA on 11.11.2016
198	M/s. Shri A. R. Raja Ranjan, Chennai 01/53/162/Misc/AM18/A-15/IC	12.05.17	1 Drone DJI Inspire 2 Camera	2.01	DGCA. Vide UO No. 05-13/2014-AED-Vol-III dated 14.06.2017 has informed that they have sought from the applicant.
199	M/s. Sky Wanderers Pvt. Ltd, Ahmedabad 01/53/8/1703/AM18/S-52/IC	31.08.17	One Hi Flyer-tethered helium Balloon	Nil	DGCA vide OM No. 14027/01/2016-AT-I (pt.) dated 17.10.2017 has conveyed to the firm that permission for import of Balloon (Hi Flyer-Tethered Helium Balloons Envelope) with spares has not been received in their office. The firm is advised to submit its request as per air transport circular 2/2017, which is available on DGCA website.
200	M/s. Elcomponics Aerob Technologies India P.Ltd, Noida 10/53/8/5110/AM18/E-13/IC	03.10.17	01 no. of Super Cam S250	54.00	Comments sought from DGCA on 26.10.2017
201	M/s. Vinveli Automated Systems P. Ltd, Erode TN 01/53/8/21343/AM18/V-31/IC	20.02.18	4 Nos. of Motor+ESC+Electronic Assy, 01 No. of UAV Outer Frame & 2 Nos. of Propeller (Pair CW +CCW)	1.54	Comments sought from DGCA on 14.03.2018
202	M/s. Indian Institute of Technology, Madras 01/53/8/21538/AM18/I-31/IC	21.02.18	01 No. of Parrot AR 2.0 Drone	.096	Comments sought from DGCA on 28.02.2018
Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)					
203	M/s. Pooja Polymers, Mumbai, 01/53/8/1602/AM18/P-16/IC	31.08.17	"100 MT of All Type 's of Aramid Textile Waste and 100 MT All Type's of Technical Textile Waste"	70.00	Comments received from Ministry of Textile vide OM No. 10/16/2017-R&D dated 03.01.2017 of Ministry of textiles. The Committee decided to seek technical specification

					of the item from the firm. The firm vide letter dated 15.2.2018 has submitted the technical specification. The reply of the firm has been forwarded to M/o. Textile
Part-17 Department of Food & Public Distribution (D/o Food & PD)					
204	M/s. DSM Natritional Products India P.Ltd, Mumbai 01/53/8/15544/AM18/D-29/IC	21.12.17	2200kgs. of MEG-3 1812 TG Oil 190 KG MEF; 0.200 kgs. MEG-3 1812 TG Oil 0,1 KG BTS; 980. OF MEG-3 3626 EE LC Oil 190 KG MEF & 0.200 kgs. MEG-3 3626 EE LC Oil 0,1 KG BTS	17.59	Comments sought from P&NG 05.01.2018. The committee directed to obtain comments from M/o. Food & Public Distribution. Comments sought from D/o Food & PD
Part-18 Petroleum & Explosives Safety Organization (PESO)					
205	M/s. Weatherford Oil Tool ME Ltd, Mumbai 01/53/8/20769/AM18/W-8/IC	16.02.18	Charge 2-1/2"12G HMX GH-TITAN Explosives	3576.5	**Approved as recommended by PESO vide letter No. E-25(38) 104/2016 dated 12.03.2018**
RA Mumbai may issue the import authorization to the applicant for import of Explosives (as per ANF-2M) from USA, for a CIF value of Rs 35,76,50,407.67 (USD 55,74,352) for carrying out oil exploration and perforation of oil well subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
206	M/s. Safe Green Mining Technology P. Ltd, New Delhi 01/53/8/21322/AM18/S-89/IC	20.02.18	500000 Pcs. Of Autostem Generation III Safety Cartridges with one shot Controller	404.89	Approved as recommended by PESO vide letter No. E-25(38) 132/2017 dated 13.03.2018, **(Ex-post facto approval)**
Part-19-PHARMA					
207	M/s. Ajanta Pharma Ltd, Mumbai 01/53/8/220/AM18/A-14/IC	15.05.17	500 Kgs. of "Chloroiodomethane"	42.70	D/o Pharma vide OM No. 36012/4/2017-PL-Norms dated 28.8.2017 has asked the firm to send the status of utilization of chloroiodomethane imported along with CA certified figure regarding consumption of chloroiodomethane and production of Loteprednol Etabonate for the last 3 years. The committee decided to process the case on file.
208	M/s. Bakul Pharma Pvt Ltd, Mumbai 01/53/8/2449/AM18/B-11/IC	11.10.17	20,000 Kgs. of 1, 3- Dichloro - 2 propanol	24.32	D/o Pharma vide OM File No. 36012/06/2017-PI-Norms dated 03.11.2017 has informed that application of the firm is not complete and in particular the details as per item 16 of Part-B of ANF-2M have not been furnished. The firm vide letter dated1.12.2017 has submitted its reply. Conveyed to D/o. Pharma on 19.12.2017. The committee decided to process the case on file.

209	M/s. Industrial Metal Powders (India) P. Ltd , Pune 01/53/8/9001/AM18/I-20/IC	07.11.17	10 Nos. (15kgs) of Tia TI RMI Titanium Powder	76.78	D/o. Pharma vide OM No. 36012/1/2017-Pl-Norms dated on 28.12.2017 has asked the firm to provide certain information. The same had been conveyed to the firm. The committee decided to process the case on file.
210	M/s Granules India Ltd, Hyderabad 01/53/8/19100/AM18/G-40/IC	02.02.18	210 MT of Acetic Anhydride	198.45	Comments sought from Pharma on 20.2.2018. The committee decided to process the case on file.
211	M/s. Aarti Industries Ltd, Mumbai 01/53/8/10454/AM18/A-51/IC	16.11.17	50.10 Kgs of Bromofluoromethane	709.68	Approved as ecommended by MoEF&CC vide OM No. 11/16/2017-OC(Part-I) 25.01.2018. **(Ex-post facto approval)**
212	M/s. Aarti Industries Ltd Mumbai 01/53/8/10455/AM18/A-52/IC	16.11.17	54 Kgs. of Bromofluoromethane	49.85	Approved as recommended by MoEF&CC vide OM No. 11/16/2017-OC(Part-I) 25.01.2018. **(Ex-post facto approval)**
Part-20 Atomic Energy Regolatory Board					
213	M/s. International Environment Consulting 01/53/8/933/AM17/**I-36**/IC	01.12.16	1.8 5MBq Cf-252 Fission Foil	5	Comments again sought form AERB on 22.01.2018
214	M/s. International Environment Consulting 01/53/8/932/AM17/I-36/IC	01.12.16	1850 MBq(50 mCi) Ge-68 Germanium Chloride Solution	9.00	Comments again sought form AERB on 22.01.2018
215	M/s. Jasch Industries Ltd., Delhi 01/53/8/1462/AM18/J-1/IC	23.02.17	10 no. of KR 85 Beat Source 7.4 GBq (200mCi)	20.34	Comments again sought form AERB on 22.01.2018
216	M/s. Jasch Industries Ltd. , Delhi 01/53/8/1463/AM18/J-2/IC	28.03.17	5 no. of KR 85 Beta Source 7.4 GBq (200mCi)	4.72	Comments again sought form AERB on 22.01.2018
217.	M/s. Jasch Industries Ltd, Delhi 01/53/8/561/AM18/J-11/IC	01.08.17	2 Nos. AM-241, Gamma Source 37 GBq (1000Mci) E64444.	8.32	Comments again sought form AERB on 22.01.2018
218	M/s. Jasch Industries Ltd, Delhi 01/53/8/562/AM18/J-12/IC	01.08.17	21Nos. of Kr-Beta Source 7.4GBq (200mCi) , AM-241 Gammaource 11.1 GBq (300mCi)C64444, & Source 111 GBq (3000mCi) E64444	43.20	Comments again sought form AERB on 22.01.2018
PART-21 Miscellaneous					
219	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	DAHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of DAHD&F. DAHD&F has suggested to forward the application to Entomology Department of

					Ministry of Agriculture. The committee from Department of Bio-Technology
220	M/s. Mukka Sea Food Industries Pvt. Ltd, Bangalore 01/53/8/430/AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017
221	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/429/AM17/J-8/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 08.12.2017.
222	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/700/AM17/J-16/IC	01.09.16	500 MT of Fish Body Oil (Crude)	561	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017
223	M/s. Insha Traders, Maharajgan(U.P) 01/53/8/680/AM17/I-25/IC	21.09.16	750 MTs of Fresh Ginger	96.79	Comments sought from Agri & Co-operation on 28.09.16 A reminder sent to D/o Agriculture, Cooperation & FW on 08.12.2017
224	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/839/AM17/I-31/IC	20.10.16	200 Tubes/ Vials of Zebrafish Lines (Ferilized eggs)	736.18	Comments sought from D/o Biotechnology on 31.10.16. A reminder sent to D/o Biotechnology on 08.12.2017
225	M/s. Nagory Innovative Arts Pvt. Ltd., Kanpur 01/53/8/981/AM17/N-25/IC	13.12.16	864 nos of Handicraft items	11.84	Comments sought from MSME on 15.12.2016. A reminder sent to MSME on 08.12.2017
226	M/s. SulfoZyme Agro (India) Pvt. Ltd, Jamnagar 01/53/8/1102/AM17/S-82/IC	05.01.17	1000Mts of Brass Dross, 1000Mts of Zinc ash, 600Mts of Slag, Ash residues cont. copper and 300MTS of other alloys (Durid)	650.03	Comments sought from D/o Fertilizers on 25.1.2017. A reminder sent to D/o Fertilizers on 3.11.2017. D/o Fertilizer vide OM dated 01.12.2017 has informed that the items such as Brass, Ainc Ash, Slag, ash residues cont. Copper and other of copper alloys (Druid) are not under the purview of D/o Fertilizer. The committee decided to seek comments from Ministry of Steel/Ministry of Mines. M/o Steel has informed that the above item does not fall under that ministry
227	M/s. National Brain Research Centre, Manesar, Haryana 01/53/8/0137/AM18/N-6/IC	28.04.17	5 African Zika MR 766 & 5 Brazillian Zika Paraiba 2015	Rs.649	ICMR vide letter dated 12.09.2017 has furnished their comments. The applicant has

					accordingly been asked to respond.
228	M/s. Maa Shakti Traders, Bihar 01/53/162/MISC/AM18/M-2/IC	12.05.17	800 MTs of Fresh Ginger	160.0	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 15.05.17 A reminder sent to D/o Agriculture, Cooperation and FW on 08.12.2017
229	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1& Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017
230	M/s. Naresh International , Delhi 01/53/8/4584/AM18/N-28/IC	03.10.17	15.500 kg. of Sandalwood (Indonesia)	9.93	MOEF&CC vide OM No. 5-62/2017-SU dated 29.12.2017 had sought information from the firm the firm vide letter dated 08.01.2018 furnished the information which had been forwarded to MoEF&CC
231	M/s. Softgel Healthcare P. Ltd, 01/53/8/9480/AM18/S-68/IC	09.11.17	76000 Kgs. of Salmon Oil Blend 60% Salmon Oil and 40% Fish Oil (Fish Body Oil Refined)	637.5	Comments sought from D/o. Agriculture, Corp& Farmers Welfafe on 23.11.2017
232	M/s. Insha Traders, Nautanwa, Sonauli 01/53/8/14094/AM1 /IC	14.12.17	750 Nos. of Fresh Ginger	96.79	Comments sought form M/o Agriculture & Cooperation on 14. 03.2018
233	M/s. JSW Energy Ltd, Ratnagiri 01/53/8/18933/AM18/J-22/IC	01.02.18	01 no. of Radioisotope CS-137 and 01 no. of Radioisotope AM-241	5.63	Comments sought from AERB on 16.02.2018
234	M/s. Gupta Enterprises, Chennai 01/53/8/19092/AM18/G-39/IC	02.02.18	200 MT of Sandal SPA Wood	129.80	Comments sought from MoEF&CC (SU division) 28.02.2018
235	M/s. Kamala Polyclinc and Nursing Home, Mumbai 01/53/162/Misc/AM18/K-16/IC	05.02.18	10 Vials of Cryo Frozen Donor Sperm (Human)	NA	Comments sought from ICMR on 16.02.18
236	M/s. Urmila Tiwari Kolkata 01/53/8/20880/AM18/U-4/IC	19.02.18	Wooden Furniture	3.85	Comments sought from MSME on 28.02.2018
237	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AUYSH on 09.03.18
238	Shri Amit Khurana, USA 01/53/8/Misc/AM18/A-65/IC	05.03.18	Frozen Embryo	NA	ICMR vide letter No. 5/10/FR/2/2013-NRACBI dated 12.03.2018 has sought comments from DGFT
239	M/s. K.P. Exporters Matiagara 01/53/8/22575/AM18/K-18/IC	06.03.18	100000 Tons of fresh Ginger	13000.0	Comments sought form M/o Agriculture & Cooperation on 14.03.2018
Import of Gold & Silver Dore					

240	M/s. Abans Jewels P. Ltd, Mumbai 01/53/8/18726/AM18/A-67/IC	01.02.18	10 MT of Gold (Dore) Bars	247299.0	The firm has not submitted the copy of Udyog Aadhar Memorandum/DIC Certificate, copy of valid Pollution Certificate and utilization details of previous license09.02.2017 issued to the firm for import of 2MT of gold dore. . The committee decided to defer the case for want of above documents.
241	M/s. OMGL Refinery LLP, Jaipur 01/53/8/20864/AM18/O-4/IC	16.02.18	10 MT of Gold Dore Bar	247299.0	The applicant has has indicated in their application that they had been granted import authorization in the past. The firm has also enclosed the copy of custom debit sheet of other firm in support of utilization. The committee decided to examine the case on file.
242	M/s. M.D Overseas Ltd, New Delhi 01/58/23195/AM18/M-50/IC	06.03.18	10,000 Kgs. of Raw Gold (dore) bars	285030.0	The firm has submitted the copy of Pollution Control Certificate dated 26.05.2017 from Uttarakhand Pollution Control Board valid upto 31.03.2018, Acknowledgment Part II dated 27.08.2013 from DIC, Udham Singh Nagar. The firm has utilized 4918 Kgs out of 5000 Kgs granted vide import authorization dated 01.11.2017. **The committee decided to approve 5 MTs of gold dore.**
243	M/s. Salasar Synlhelics Udham Singh Nagar, Uttarakhand 01/53/8/23470/AM18/S-95/IC	08.03.18	20,000 Kgs. of Gold (DORE) bars	245792.85	The firm has submitted the copy of Pollution Control Certificate dated 07.04.2016 from Uttarakhand Pollution Control Board, Dehradun valid upto 31.03.2018, Copy of Udyog Aadhaar Memorandum. The firm has utilized 3294 Kgs out of 5000 Kgs granted vide import authorization dated 07.03.2018. **The committee decided to approve 5 MT of gold dore.**
244	M/s. Diamonds Forever International Mumbai 01/53/8/21984/AM18/D-31/IC	27.02.18	10,000 Kgs. of Gold BARS	276576.01	The firm has submitted the copy of Pollution Control Certificate dated 18.05.2017 from Uttarakhand Pollution Control Board, Kashipur valid upto 31.03.2020, Copy of Acknowledgment Part II dated 21.01.2013 from DIC Udhamsingh Nagar, Copy of BIS License dated 07.02.2018.

					The firm has utilized 4594 Kgs out of 5000 Kgs granted vide import authorization dated 07.12.2017. **The committee decided to approve 10 MTs of gold dore.**
245	M/s. MMTC PAMP INDIA P. Ltd, New Delhi 01/53/8/22356/AM18/M-45/IC	28.02.18	50 MT of Gold Dore	15,211.25 Crores	The firm has submitted Pollution Control Certificate dated 21.02.2017from Haryana State Pollution Control Board, Panchkula valid upto 30.09.2017, Renewed BIS License valid upto 22.10.2018, Copy of renewed NABL Accreditation. The firm has imported 42.142 MT out of 50 MT allowed to the firm vide import authorization dated 24.08.2017. **The committee decided to approve 50 MTs of gold dore.**
246	M/s. Narrondass Manordass, Mumbai 01/53/8/22526/AM18/N-50/IC	06.03.18	2000.000 Kgs. of DORE GOLD Content	622.00 Crs	The firm has submitted the copy of Pollution Control Certificate dated 28.04.2016 from Maharashtra Pollution Control Board, valid upto 31.12.2020, Copy of Acknowledgment Part II dated 06.03.2014 from DIC Mumbai. The firm was granted import authorization on 02.01.2015 for import of 2 MT. The firmcould not utilise the license due to fluctuation in exchange rate and non availability of Raw material in purity from foreign supplier and hence surrendered the unutilised license. **The committee decided to approve 2 MT of gold dore bar only.**
247	M/s. Augmont Enterprises P. Ltd, Mumbai 01/53/8/23600/AM18/A-58/IC	12.03.18	10000 Kgs Gold Dore	300287.91	The firm has submitted the copy of Pollution Control Certificate dated 18.05.2017 from Uttarakhand Pollution Control Board, Kashipur valid upto 31.03.2020, Copy of Udyog Aadhaar Memorandum from DIC Udhamsingh Nagar, Copy of BIS License dated 07.03.2018. The firm has utilized 1552 Kgs out of 5000 Kgs granted vide import authorization dated 28.02.2018. The committee decided to defer the case till the applicant utilizes

					substantial quantity of the previous license.
248	M/s. AJ Gold & Silver Refinery, New Delhi 01/53/8/23885/AM18/A-53/IC	13.03.18	20 MT Silver Dore Bare	819,000,000	The firm has submitted the copy of Pollution Control Certificated dated 21.11.2015 from Himachal Pradesh Pollution control Board valid upto 31.03.2018, copy of acknowledgment Part –II dated 16.10.2012 from DIC, Hamirpur. The firm has imported only 547 Kgs out of 50 MT of silver dore granted vide import authorization dated 09.02.2018. The committee noted that one more application of the firm for grant of import authorization for gold dore is pending. In that case clarification had been sought from the firm. The committee accordingly decided to examine the case on file.
249	M/s. JBL Refineries , Delhi 01/53/8/24895/AM18/J-26/IC	19.3.18	GOLD DORE 10 MT	25,047,,273,000	The firm has submitted the copy of Pollution control Certificated dated 16.03.2018 valdi utp 31.03.2018. The firm has not submitted the copy of valid DIC/Udyog Aadhar and utilization details of previous import authorization. The committee decided to defer the case for want of above documents.
250	M/s. Rajesh Exports Ltd, Bangalore 01/53/8/24596/AM18/R-41/IC	19.3.18	GOLD DORE 20,000 KGS	5737,48,00,00	The firm has submitted the copy of DIC Certificated dated 27.02.2018 from DIPP. The firm has not submitted copy of Pollution Certificate from SPCB and the details of utilization of previous import authorization. The committee decided to defer the case for want of above documents.
251	M/s. Kundan Care Products Ltd, New Delhi 01/53/8/24739/AM18/K-20//IC	19.3.18	GOLD DORE 50,000 KGS	1330112.80	The firm has submitted the copy of Pollution Control Certificated dated 24.06.2017 from Uttarakhand Pollution Control Board valid upto 31.03.2018, Copy of re-validated BIS License. The firm has imported 3300 Kgs out of 10 MT granted vide previous import authorization dated 12.01.2018. The committee decided to defer

					the case till the firm utilize substantial quantity of previous import authorization.

5. The meeting ended with vote of thanks to the chair.

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